

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

CP 41 of 2020

**Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.11.2020**

Name of the Company:

Bengeet Ltd  
V/s  
G A Foods (India) Pvt Ltd & Ors

Section:

241-242 of Co,Act.2013

**ORDER**

Learned Senior Counsel Mr. Saurabh Soparkar along with Learned Counsel Mr. Rohan Lavkumar appeared for the Petitioner.

Heard learned senior counsel and perused the records.

An interim injunction in terms of prayer clause 66(f) is granted.

Issue notice to Respondents.

Petitioner is directed to serve notice to the Respondent by speed post and e-mail and file affidavit of service of notice within two weeks.

Matter to appear on 12.01.2021

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 25<sup>th</sup> day of November, 2020